

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

32




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ANANT MERATHIA RANGHASAYEE	FOR P5, P6	
2.)	Gobi Vishnu	For Respondents	
3.	Dr. R.S. Ravi Chandran, PEs S. Manjula Devi, ADV FOR CSR & CO	Petitioners no. 1 to 4	

ORDER

On having the Practicing Company Secretary appeared on behalf of Petitioners 1 to 4 stated that pleadings have been completed, at request of the parties, list this matter for hearing on 06.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)